[21 July, 2004]	RAJYA SABHA					
1 2	3	4	5	6	7	
16. Maharashtra	0	1	2	0	0	
17. Manipur	0	0	0	0	0	
18. Mizoram	0	0	0	0	0	
19. Nagaland	0	0	0	0	0	
20. Orissa	0	0	0	0	0	
21. Punjab	0	0	0	0	0	
22. Pondicherry	0	0	0	0	0	
23. Rajasthan	0	0	0	0	0	
24. Tamil Nadu	0	0	0	0	0	
25. Tripura	0	0	0	0	0	
26. Uttar Pradesh	0	0	0	0	0	
27. Uttaranchal	0	0	0	0	0	
28. West Bengal	1	0	0	2	0	
TOTAL-14	3	1	5	5	0	

NOTE: NA—Data Not Available; figures are provisional; In other States/UTs, there is not railway track.

## **Arrests under POTA**

- 821. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the number of persons detailed under POTA in various places of the country during the last two years alongwith the nature of charges against them; and
- (b) whether there is any proposal to amend POTA and if so, the details thereof and by when it is likely to be brought forward?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) As per information given by the States, the position is as under:—

State	No. of persons detained		
Andhra Pradesh	36		
Delhi	48		
Gujarat	172		
Himachal Pradesh	2		
Jammu and Kashmir	120		
Jharkhand	64		
Maharashtra	71		
Sikkim	4		
Tamil Nadu	27		
Uttar Pradesh	29		

The accused have been charged under various provisions of the POTA, 2002, which mainly relate to threateningthe unity, integrity, security or sovereignty of the country by terrorist acts, possession of certain unauthorized arms, offences relating to support given to terrorist organization(s) and fund rising for terrorist organizations.

(b) Necessary action has been initiated in the matter of repeal of POTA, 2002.

## Measures to prevent rapes of minor girls

- 822. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that seven year old Garima was allegedly raped and killed by a man in a DDA flat in Keshavpuram, New Delhi in May, 2003;
- (b) whether it is also a fact that the man responsible for the gory incident roamed freely;
- (c) if so, what prevented police to arrest the person and bring him to book; and
  - (d) the steps taken to prevent rapes of minor girls?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) The dead body of the seven year old girl with